

HIGH COURT OF JUDICATURE AT ALLAHABAD

Notice

Hon'ble the Chief Justice, High Court of Judicature at Allahabad has been pleased to pass the following order:

“On consideration of the rapid surge in the number of active Corona Virus cases at Prayagraj & Lucknow, I am satisfied that the circumstances demand to continue non-sitting of Courts. Accordingly, it is directed that there shall be no sitting of Courts on 12th, 13th and 14th of August 2020, in the High Court of Judicature at Allahabad. Further on the aforementioned dates, only the urgent matters mentioned before the Chief Justice and Senior Judge at Lucknow, respectively, shall be taken and no other Court shall be having sitting.

There shall be no physical/e-filing on 12th, 13th, 14th, 15th and 16th of August 2020.”

In view of the above, it is directed that all Judicial as well as Administrative sections of High Court of Judicature at Allahabad shall not function on the 12th, 13th and 14th of August 2020. However, keeping in view the backlog of matters with the Stamp Reporting (Civil/Criminal) & Fresh Filing sections, they shall function with required number of staff only, till the backlog is cleared.

By order of the Court

Sd/-
Registrar General
09.08.2020

Copy forwarded for information and necessary action to :

1. The Advocate General, U.P. Allahabad.
2. The President, High Court Bar Association, High Court, Allahabad.
3. The Secretary, High Court Bar Association, High Court, Allahabad.
4. The President, Advocates' Association, High Court, Allahabad.
5. The Secretary, Advocates' Association, High Court, Allahabad.
6. The President, Oudh Bar Association, High Court, Lucknow Bench, Lucknow.
7. The Secretary, Oudh Bar Association, High Court, Lucknow Bench, Lucknow.
8. The Chief Private Secretary, High Court of Judicature at Allahabad.
9. The P.S. To Registrar General, High Court of Judicature at Allahabad.
10. The P.S. To Special Officer (Vigilance), High Court Allahabad.
11. The Senior Registrar, High Court Lucknow Bench, Lucknow.
12. The Principal Private Secretary (Administration), High Court, Allahabad
13. The Registrar-cum-Principal /Head Bench Secretary, High court Allahabad
14. All the Registrars/Joint Registrars, High Court, Allahabad.
15. The Accountant General, A.G.U.P., Allahabad.
16. The System Manager, Computer Center, High Court Allahabad, with the request to upload the notice on the official website of the High Court Allahabad.
17. Display on Notice Board.

By order of the Court

Sd/-
Registrar (J) (Listing)
09.08.2020